GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1529 ANSWERED ON:09.08.2011 SUB LEASE OF LAND TO HOTELS Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the New Delhi Municipal Council (NDMC) sub-leased its land to several hotels on certain terms and conditions;

(b) if so, the details thereof and the names of the hotels that obtained land from the NDMC;

(c) whether the Government has received any complaints with regard to loss of revenue due to violation of the said terms and conditions by some hotels;

(d) if so, the details and names of such hotels;

(e) whether some of the said hotel owners whose case is sub-judice, have now requested for an out of court settlement with the Government;

(f) if so, the details thereof indicating the requests received by the Government from such hotel owners; and

(g) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): New Delhi Municipal Council has informed that it has not sub-leased any land to any Hotel in its area.

(b) to (g): Do not arise.